

ORISSA HIGH COURT

FILING REPORT AS ON :26/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-MACA/45889/2026	MANAGER LEGAL CLAIM IFFCO TOKIO GENERAL INSURANCE CO. LTD, BBSR VS BILASINI NAYAK	VS	// 0 //	
2	D-RSA/45890/2026	BALAKRUSHNA SAHOO VS STATE OF ODISHA	OMKAR MOHANTY VS	// 0 //	

ORISSA HIGH COURT

MISC CASES FILED on ://

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
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